NATIONAL COMBANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 16.12.2017. 16-1-18

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 133/15	TP 15/17	For hearing	433(e)/ 433(f)	Trivium Systems Inc. Vs Sobha Renaissance Information Technology Pvt. Ltd.(SRIT)

SL. NAME (IN CAPITAL) & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

Samarth · Shreedhan

9900840996

Petitioner

MASCL

ORDER

Counsel for Petitioner is present. No representation for Respondent. IA 191/17 is taken up today. Counsel for opposite party requested time to file objections in IA No.191/17. Time extended finally upto 09.02.2018.

Member (T)

Member (I)